

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.391 of 1996

Thursday, this the 25th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.T. Rajan, S/o T. Kesavan Nair,
Puthiyamandiram,
P.O. Padinjara thara,
(Via) Pozhuthara,
Wyanad District -673 575.

.. Applicant

By Advocate Mr K. Ramakumar

Vs

1. Union of India represented by
the Chief Post Master General,
Kerala Circle, Trivandrum.
2. Senior Superintendent of Post Offices,
Wyanad.
3. District Employment Officer,
Wyanad, Kalpatta.

.. Respondents

By Advocate Mr TPM Ibrahim Khan for R 1 & 2

By Advocate Mr D. Sreekumar, G.P. for R-3.

The application having been heard on 25th April 1996,
the Tribunal on the same day delivered the following:

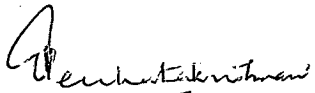
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that the selection made to the post of Extra Departmental Branch Post Master, Padinjarathara, is illegal. According to him, those junior to him in registration in the Employment Exchange have been chosen. We called for the files and found that the nine candidates sponsored were registered in the Employment Exchange prior to applicant. The contention that he is entitled to be selected by his earlier officiation cannot be accepted in the light of the decision in Ranganayakulu's case [(1995) 30 ATC 473].

2. Application is disposed of as aforesaid. No costs.

Dated the 25th April, 1995.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN